

any one or more of the languages in use in the State as the language or languages to be used for all or any purposes of the State.

Science Education

1464. { Shrimati Savitri Nigam:
Shri Esvara Reddy:
Shri Bade:
Shri Onkar Lal Berwa:
Shri Koya:
Shri Bibhuti Mishra:

Will the Minister of Education be pleased to state:

(a) whether the UNESCO Team recommended that the teaching of science at an early stage will be more effective and useful for popularising science education; and

(b) if so, the action being taken in the matter?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir. The Unesco Planning Mission recommended the teaching of Science and Mathematics from Class I itself.

(b) This recommendation is being examined with a view to developing programmes of Science Education in schools.

Hindi Translation of Regional Language Books

1465. **Shri Sivamurthi Swamy:** Will the Minister of Education be pleased to state:

(a) the number of famous old and new classics in all regional languages for which grants have been given by the Government of India during 1960-61 to 1964-65 for their translation into Hindi; and

(b) the names of the agencies (separately for each language) which have been given these grants during each year of the above period?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). No request was

received from any agency for financial assistance for the publication of Hindi translations of such classics during the years 1960-61 to 1964-65.

Recovery of arrears due to N.D.M.C.

1466. { Shrimati Maimoona Sultan.
Shri Rameshwar Tantia:
Shrimati Ramdulari Sinha:
Shri Yashpal Singh:
Shri Maheswar Naik:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1780 on the 23rd December, 1964 and state:

(a) the present position in the recovery of arrears due to New Delhi Municipal Committee from various Government Departments; and

(b) the special measures taken for speedy recovery of these arrears?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The New Delhi Municipal Committee have claimed certain amounts from Government under the following heads and they also owe to Government money as stated below:

I Claims of N.D.M.C. against Government

	Rs.	P.
1. House Tax/Service Charges	4,45,02,327	74
2. Sweeping of Bajri paths and cleaning of lawns in Government Colonies	46,84,717	53
3. Maintenance of 225 sets of latrines outside Government residences	1,68,912	41
4. Refund of deposits made to Government for the execution of some civil works on behalf of the Committee	27,36,106	74
5. Payment of water charges for bulk supplies	45,334	68

5,21,37,399 10

11. *Claims of Government against N.D.M.C.*

	Rs.	P.
1. Reimbursement of expenditure on account of remunerative services .	1,00,00,000·00	
2. Horticultural works other than those in Diplomatic Enclave area .	18,00,000·00	
3. Horticultural works in Diplomatic Enclave area .	10,75,000·00	
4. Electrical deposit works .	To be determined	
	<hr style="width: 100%; border: 0.5px solid black;"/>	
	1,28,75,000·00	
	<hr style="width: 100%; border: 0.5px solid black;"/>	

The correctness of the figures in the claims and counterclaims is under examination. Periodical meetings are being held by the Ministry of Works and Housing with the representatives of the Committee and as a result thereof some of the issues have been settled and some payments arranged. For the remaining issues discussions are in progress. So far a sum of about 177·13 lakhs has been paid by Government to the Committee pending final settlement of the claims.

Protection of National Plants

1467. { Shri Ramachandra Ulaka.
Shri Dhuleshwar Meena.

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 803 on the 2nd December, 1964 and state:

(a) whether all the State Governments have considered the proposal to set up Central Security Forces for protection and guarding of National Plants and have conveyed to the central Government their acceptances;

(b) if so, the details thereof; and

(c) the reaction of central Government thereon?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). While several State Governments and Union Territory Administrations have agreed to the proposal for constituting a Central Industrial Security Force, some have expressed certain difficulties.

(c) The matter is under consideration of Government.

Oil Concession in Iraq and Kuwait

1468. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the progress since made in the efforts to get oil concession in Iraq and Kuwait; and

(b) the nature thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) There has been no progress.

(b) Does not arise.

Rural Institutes

1469. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 804 on the 2nd December, 1964 and state:

(a) whether the proposals for setting up two rural institutes and for up-grading the existing agricultural science courses, have since been considered; and

(b) if so, the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) and (b). No final decision on these proposals has.